

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ALFARA'A INFRAPROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 18-07-2022; List of Stakeholders as on Date: 27-07-2022; Name of IP: PRAFUL RAGHUNATH RENUSE; Process Number: 1; Last 5 digitof registration number: 14111

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	14005970	2	14005970	0	0	0	NA
2	Liquidation costs incurred till date	0	5780446.35	0	5780446.35	0	0	0	NA
3	Secured financial creditors	2	10993131695	2	10517131695	0	476000000	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	84	7,15,37,276	84	48709973	0	22827303	0	Annexure 6
7	Operational creditors (Government Dues)	7	1250991468	7	385372156	0	865619312	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2537	1688647575	2537	1653311941	0	35335634	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	265225431	2	265225431	0	0	0	Annexure 9
Total		2634	14217782585.35	2634	12889537612.35	0	1399782249	0	